(Part II-Proceedings other than Questions and Answers)

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LÓK SABHA

Thursday, 22nd December, 1955

The Lok Sabha met at Eleven of the Clock.

[Mr. Speaker in the Chair] QUESTIONS AND ANSWERS

(See Part .I)

12 Noon

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES OF FORTY-THIRD TO FORTY-SIXTH SITTINGS

Shri Altekar (North Satara): I beg to lay on the Table the minutes of the Forty-third, Forty-fourth, Fortyfifth and Forty-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the Eleventh Session.

PAPERS LAID ON THE TABLE

REPORT OF U.P.S.C. FOR 1954-55 AND GOVERNMENT MEMORANDUM THEREON

The Deputy-Minister of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following papers under Article 323(1) of the Constitution:

- (1) Report of the Union Public Service Commission for the year 1954-55; and
- (2) Memorandum explaining the reasons for non-acceptance of the Commission's advice during 1954-55.

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

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The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:

- First Statement Eleventh Session, 1955 of Lok Sabha. [See Appendix VII, annexure No. 1].
- (2) Supplementary Statement No. IV—Tenth Session, 1955 of Lok Sabha. [See Appendix VII, annexure No. 2].
- (3) Supplementary Statement No. X—Ninth Session, 1955 of Lok Sabha. [See Appendix VII, annexure No. 3].
- (4) Supplementary Statement No. XIV—Eighth Session, 1954 of Lok Sabha. [See Appendix VII, annexure No. 4].
- (5) Supplementary Statement No. XVII—Seventh Session, 1954 of Lok Sabha. [See Appendix VII, annexure No. 5].
- (6) Supplementary Statement No XXIV—Sixth Session, 1954 of Lok Sabha. [See Appendix VII, Innexure No. 6].
 - (7) Supplementary Statement No. XXIX—Fifth Session, 1953 of Lok Sabha. [See Appendix VII, annexure No. 7].
 - (8) Supplementary Statement No. XXXIII—Fourth Session, 1953, Lok Sabha. [See Appendix VII, annexure No. 81.

^{*}Placed in Library. See No. S-468/55]